

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/87(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS BHAGWANI DEVI MUNDRA
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For the Financial Creditor

Mr. S.K. Ray, Adv.
Ms. Zeba Khan, Adv.
Ms. R. Sanyal, Adv.
Ms. M. Saha, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the applicant seeks three days time to file hard copies of this CP with the registry. Time is allowed.
3. Post this matter on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**